

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TECH IDEAS COMPUTER SYSTEMS PRIVATE LIMITED (IN VOLUNTARY LIQUIDATION)

1.	NAME OF CORPORATE PERSON	TECH IDEAS COMPUTER SYSTEMS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06/05/1987
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	ROC-MUMBAI
4.	CORPORATE IDENTITY OF CORPORATE PERSON	U74140MH1987PTC043387
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	204, Durga Chambers, A-8, Veera Desai Road Fun Republic Lane, Andheri West, Mumbai City, Mumbai, Maharashtra, India, 400058
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 th April 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. HEMANSHU LALITBHAI KAPADIA Add: Office no. 201, 2 nd Floor, A-Wing, Jeevan Prabha Society, Chandavarkar Road, Borivali (West), Mumbai - 400 092 EMAIL ID: hemanshu@hkacs.com TEL NO.: 022 31759100 REG NO.: IBBI/IPA-002/IP-N00318/2017-18/10923
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th May 2024

Notice is hereby given that TECH IDEAS COMPUTER SYSTEMS PRIVATE LIMITED has commenced voluntary liquidation on 29th April 2024.

The stakeholders of TECH IDEAS COMPUTER SYSTEMS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 29th May 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of the Liquidator:

Name of the Liquidator: Mr. Hemanshu Lalitbhai Kapadia

Date: 30th April 2024

Place: Mumbai